

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**REVIEW PETITION NO. 16 OF 2015 IN APPEAL NO. 177 OF 2012**

**&**

**REVIEW PETITION NO. 17 OF 2015 IN APPEAL NO. 178 OF 2012**

**Dated: 18<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matters of:**

**BSES Rajdhani Power Ltd.**

**.... Review Petitioner**

**Versus**

**Delhi Electricity Regulatory Commission**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Rahul Kinra  
Ms. Aditya Singh

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kumar Sharma for R-1

**ORDER**

At the request of learned counsel for the Appellant, adjourn the matter to **13.11.2019**.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*pr/pk*